

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.07.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 726 of 2022 (With Defects)	Pramod Kumar Chaubey Suspended Director of Corporate Debtor Schneider Prototyping (India) Pvt. Ltd. Vs. Guangzhou Seal Laser Rapid Prototype Co Ltd. & Anr.	Ribhu Garg	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**